

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)

Appeal no. 89 of 2013

Dated :12th July, 2013

Present: Hon'ble Mr. Justice M. KarpagaVinayagam, Chairperson  
Hon'ble Mr.RakeshNath, Technical Member

Bangalore Electricity Supply Company Ltd. ...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission  
&Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan

Counsel for the Respondent(s):

**ORDER**  
**(On being mentioned)**

The Learned Counsel for the Appellant after consent from the Learned Counsel for the Respondents requests for posting this matter for making reply submissions on 26.08.2013 instead of 27.08.2013.

Accordingly, post the matter for making reply submissions on

**26.08.2013at Chennai Circuit Bench.**

(RakeshNath)  
Technical Member  
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(Justice M. KarpagaVinayagam)  
Chairperson